

**S. KAMALAKARA REDDY**  
**REGISTRAR (JUDICIAL)**  
**FAC. REGISTRAR (ENQUIRIES)**



**AMARAVATI**  
**DATE: 05.12.2023**

**R.O.C.NO.178/OP CELL-E/2020**

To

The Registrar (IT-cum-CPC),  
High Court of Andhra Pradesh,  
Amaravati.

Sir,

**Sub: District Judiciary** – Letter received from the Joint Secretary & Legal Adviser, Department of Legal Affairs, New Delhi forwarding D.O.Lr.No.A-60011(6)/20/2016-Admn.III(LA), date 14.05.2020 of Secretary, Department of Legal Affairs, along with copy of the Notification dated 29.04.2020 published in Gazette of India - Requested to furnish data relating to Commercial Courts in the prescribed format and update the same in the official website of the High Court - Monthly Information furnished – Regarding.

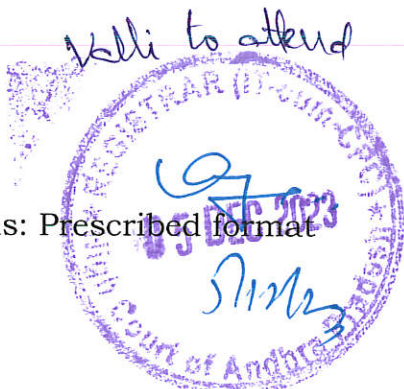
**Ref:** High Court's letter in ROC. No 248/SO/2020, dated 03-02-2020 from the Registrar General, High Court of Andhra Pradesh.

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Adverting to the subject and reference cited supra, I am herewith furnishing the information with regard to Institution, disposal and pendency of Commercial cases in the prescribed formats form 1 to 7 as desired in the letter reference cited, filed under Commercial Courts Act, in the Commercial Courts of Vijayawada in Krishna District and Visakhapatnam for the month of **November, 2023** in the State of Andhra Pradesh in the prescribed format and update the same in the official website of the High Court.

Yours Sincerely,

Encls: Prescribed format



*S. Kamalakar Reddy*  
REGISTRAR (JUDICIAL)  
FAC. REGISTRAR (ENQUIRIES)

**Form.1**  
**List of cases filed in e-filing during the month of November, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

**Form.2**  
**List of cases in which e-payment of Court Fee was made during the month of November, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.3**  
**List of cases in which Electronic Service of Process has taken place during the month of November, 2023**

Sl.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

**Form.4**  
**List of total number of cases randomly allocated during the month of November, 2023**

Sl.No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	<b>Not Applicable</b>			

**Form.5**  
**List of cases in which Hearing in Case Management was held during the month of November, 2023**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 10/2021	M/s. Sundar Steel Industries Vs. M/s. Meenakshi Constructions and 5 others	Sri. V.S. Khandelwal, Advocate for Plaintiff Vs. Exparte – D1 to D3, Sri. A. Srinivas for D4 to D6	28.09.2021	01.11.2023
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 13/2019	M/s. S.G.S. Marine Habitability Pvt. Ltd. Vs. M/s. A.G. Constructions and 2 others	Sri. Md. Habeebulla for Plaintiff Vs. Exparte – D1, Sri. S. Karuna for D2, Sri. USV Prasad for D3	30.09.2019	16.11.2023

**Form.6**  
**Contested Commercial Cases disposed during the month of November, 2023**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 3/2021	VJA Municipal Corporation Vs Contec Syndicate (P) Ltd	Sri P.Ravi Vs G.Ramachandra Rao	23.04.2021	No	6.11.2023	967	Contest	-	-	Sec 34 of Arb & Conc. Act
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 4/2021	VJA Municipal Corporation Vs Contec Syndicate (P) Ltd	Sri P.Ravi Vs G.Ramachandra Rao	29.10.2021	No	6.11.2023	778	Contest	-	-	Sec 34 of Arb & Conc. Act
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CAOP 5/2021	VJA Municipal Corporation Vs Contec Syndicate (P) Ltd	Sri P.Ravi Vs G.Ramachandra Rao	29.10.2021	No	6.11.2023	778	Contest	-	-	Sec 34 of Arb & Conc. Act
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 7/2020	Shriram City Union Finance Limited Vs. M/s. B.S. Enterprises	Sri. K. Srinivasa Rao for Petitioner Vs. Sri. S. Eswara Rao for JDr	12.10.2020	Not Applicable	09.11.2023	1123 days	Contested	-	-	U/Or.21 R.22, 54, 64 to 66 of CPC

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 7/2022	M/s. Hindustan Construction Corporation Vs. M/s. RKEC Projects Ltd.	Sri. S. Satish Babu for Petitioner Vs. Sri. K. Raja Raju for R1,	19.04.2022	Not Applicable	10.11.2023	570 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 29/2019	M/s. Rashtriya Ispat Nigam Limited Vs. M/s. Hi-Tech Chemicals Pvt. Ltd and another	Sri. Saibaba and Srinivas for Petitioner Vs. Sri. V. Satish for R1, and R2 is an Arbitrator	22.01.2019	Not Applicable	16.11.2023	1759 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 28/2019	Board of Trustees of the Port of Visakhapatnam Vs. M/s. Howe Engineering Projects (India) Pvt. Ltd and another	Sri P.V. Raju for petitioner Vs. Sri. Ch. Vijay for R1, R2 is an Arbitrator	18.09.2019	Not Applicable	17.11.2023	1521 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996
8	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 5/2022	M/s. Kranti Brand DKNV Hospitalities and another Vs. M/s. Manasa Estates and Hospitatlity Pvt. Ltd. and two others	Sri. V. Ravindra Prasad for Petitioners Vs. Sri V. V. Ravi Prasad for Defendants	18.02.2022	Not Applicable	20.11.2023	640 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996
9	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 15/2020	M/s. Ganesh Enterprises Vs. Union of India and antoher	Sri P. Jagan Mohan Rao for Petitioner Vs. Sri. S. Sreerama Murthy for R1, R2-Arb.	19.10.2020	Not Applicable	20.11.2023	1127 days	Contested	-	-	U/sec.34 of Arb & Con. Act, 1996



Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
10	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 21/2022	M/s. Tatvika Infra Vs. Sabapathi Padmasree and another	Sri. V. Ravindra Prasad for Petitioner Vs. G. Nagamani for R1, Sri. S. S. Sharma for R2	21.10.2022	Not Applicable	22.11.2023	397 days	Contested	-	-	U/sec.9 of Arb & Con. Act, 1996
11	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 31/2017	M. Nagi Reddy and Co. Vs. VMRDA, Visakhapatnam	Sri. K. Ravi for Plaintiff Vs. Sri N. Srinivasa Rao for Defendant	12.04.2016	Not Applicable	30.11.2023	2788 days	Contested	-	-	U/Or.VII R.1 Sec.26 of CPC

**Form.7**  
**Summary of Commercial Cases during the month of November, 2023**

Sl.No	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	72	6	5	73
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	127	4	14	117

